

edible oils and controlled cloth are being supplied at subsidised rates through the country-wide network of public distribution system.

Losses Suffered by Public Enterprises

7097. Dr. G. S. RAJHANS : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether a large number of public enterprises under his Ministry are suffering losses day by day ;

(b) the details of the public enterprises which suffered losses during the last three years ;

(c) whether he has recently instructed the Chief Executives of these public enterprises to boost production in their respective enterprises and bring down the losses ; and

(d) if so, further steps Government have taken or propose to take to bring down to the losses of such public enterprises in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) and (b). The information is being collected and will be laid on the Table of the House,

(c) Yes, Sir.

Systematic Geological Mapping of Madhya Pradesh

7098. KUMARI PUSHPA DEVI : Will the Minister of STEEL, MINES AND COAL be pleased to state .

(a) whether Government have made any systematic geological mapping of Madhya Pradesh;

(b) if so, the total areas in Madhya Pradesh covered under the systematic geological mapping; and

(c) the year by which the systematic geological mapping of the Madhya Pradesh is expected to be completed ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) and (b). Yes, Sir. Out of the total area of 4,44,674 square kilometres of Madhya Pradesh, Geological Survey of India has so far covered nearly 2,52,330 square kilometres by systematic geological mapping.

(c) Geological Mapping and other related activities are a continuous process and therefore, no date for completing the work can be set. However, Geological Survey of India plans to complete the systematic geological mapping of the remaining area of Madhya Pradesh on 1 inch and 50,000 Scales by 1990.

Strike by Workers of Bokaro Steel Plant

7099. SHRI GURUDAS KAMAT : SHRI CHITTA MAHATA :

Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether workers of the Bokaro Steel Plant are on strike;

(b) if so, the demands of the workers' Union; and

(c) the efforts made by Government to reach a settlement with the Unions ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) About 1800 workers of the Blast Furnace Department of the Bokaro Steel Plant had gone on strike on 5-4-1985. The strike has been called off from 13-5 -1985.

(b) A charter of demands was received separately from three trade unions namely, Bokaro Steel Workers Union (INTUC), Bokaro Ispat Kamgar Union (AITUC) and Bokaro Steel Rashtriya Mazdoor Sangh (BMS). The main demands were revision of incentive scheme, review of man-power, upgrada-

tion of posts, payment of heat and dust allowances and time bound promotion after completion of three years.

(c) On receipt of the charters of demands from the Bokaro Steel Workers Union (affiliated to INTUC), and Bokaro Kamgar Union (affiliated to AITUC) tripartite discussions were held before the Conciliation Officer, Bokaro Steel City. Bipartite discussions were also held with these unions on a number of times. While negotiations with these unions were in progress, another union namely, Bokaro Steel Rashtriya Mazdoor Sangh (BSRMS) affiliated to BMS, gave a notice of strike alongwith a charter of demands. The Labour Superintendent-cum-Conciliation Officer, Bokaro Steel City initiated conciliation proceedings and invited representatives of the management and the union for discussions on 2-4-1985. The representatives of the union raised certain objections and did not participate in the discussions and thus forced the Conciliation Officer to close the conciliation proceedings. The Workers of the Blast Furnace Department under the leadership of this Union had gone on strike with effect from 5-4-1985 inspite of the advice of the Conciliation Officer not to go on strike as it would be illegal. On 8-4-1985, the Government of Bihar while declaring the strike illegal, directed the union to call off the strike immediately. The union, however, did not accept the directive of the Government of Bihar. On 18-4-1985 with the efforts of the Labour Commissioner, Government of Bihar, a tripartite settlement was reached in which it was agreed that certain demands would be referred for arbitration and that no indicative action would be taken by the management against the workmen for participating in the strike and that the strike would be called off immediately. The strike has since been called off from 13-5-1985.

Discovery of Mica Deposits in Orissa

7100. SHRI RADHA KANTA DIGAL : Will the Minister of STEEL,

MINES AND COAL be pleased to state :

(a) whether Government have discovered mica deposits in Phulabani and other districts in Orissa;

(b) whether survey has also been conducted and deposits of mica found in the adjoining districts of Phulabani;

(c) if so the quantity of mica deposits estimated in these parts of Orissa; and

(d) the steps taken by Government for proper exploitation of mica in Phulabani and other districts of Orissa ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :
(a) to (d). No deposits of mica have been discovered recently in Phulabani or other districts of Orissa. However, minor occurrences of mica have been reported from some parts of Orissa and a small quantity was mined in 1981.

Import of Natural Rubber Copra and Coconut Oil

7101. SHRI K.P. UNNIKRISHNAN : Will the Minister of COMMERCE be pleased to state :

(a) whether imports of natural rubber, copra and coconut oil are envisaged in the new import policy;

(b) if so, the reasons underlying this policy;

(c) whether Government have received any representation against this from Government of Kerala and other organisations in Kerala;

(d) the quantity envisaged to be imported during the next three years of the import policy; and

(e) the categories and entitlement policy for these licences ?